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No.K.11017/47/2016-US.II  
Government of India  
Ministry of Law and Justice  
(Department of Justice)

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Jaisalmer House, 26, Man Singh Road,  
NEW DELHI-110 011, dated 16<sup>th</sup> September, 2016.

**NOTIFICATION**

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Satish Kumar Agnihotri, Judge of the Sikkim High Court, to be the Chief Justice of the Sikkim High Court with effect from the date he assumes charge of his office.

*my*  
*16/9/2016*

(Rajinder Kashyap)  
Joint Secretary to the Government of India  
Tele: 2338 3037

To

The Manager,  
Government of India Press,  
**FARIDABAD**

No. K-11017/47/2016-US.II

Dated 16.09.2016

Copy to:-

- 1 Shri Justice Satish Kumar Agnihotri, Acting Chief Justice, Sikkim High Court, Gangtok.
- 2 The Secretary to the Governor of Sikkim, Gangtok.
- 3 The Secretary to the Chief Minister of Sikkim, Gangtok.
- 4 The Secretary to the Acting Chief Justice, Sikkim High Court, Gangtok.
- 5 The Chief Secretary, Government of Sikkim, Gangtok.
- 6 The Registrar General, Sikkim High Court, Gangtok.
- 7 The Accountant General, Sikkim, Gangtok.
- 8 The President's Secretariat, (CA.II Section), New Delhi
- 9 PS to Principal Secretary to the Prime Minister, New Delhi.
- 10 Addl. Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 11 PS to ML&J/PSO to Secretary (Justice)/JS(J.I)/DS(ANS)/US.II/S.O.(Desk).
- 12 Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at [www.doj.gov.in](http://www.doj.gov.in).



(S. Vijay Gopal)

Under Secretary to the Government of India  
Tele: 2338 2978